

**IN THE INCOME TAX APPELLATE TRIBUNAL  
(DELHI BENCH 'H' : NEW DELHI)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
and  
SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

**ITA No.4110/Del./2019  
(ASSESSMENT YEAR : 2012-13)**

Goldmine Buildcon Pvt. Ltd., vs. ACIT, CC – 13,  
D-112, Gali No.4, Ganga Vihar, New Delhi.  
New Delhi – 110 094.  
**(PAN : AACCG5658F)**

**ITA No.4117/Del./2019  
(ASSESSMENT YEAR : 2015-16)**

Sunvision Agencies Pvt. Ltd., vs. ACIT, CC – 13,  
D-112, Gali No.4, Ganga Vihar, New Delhi.  
New Delhi – 110 094.  
**(PAN : AAMCS6997H)**

**ITA No.4124/Del./2019  
(ASSESSMENT YEAR : 2015-16)**

Skyline Metal & Alloys Pvt. Ltd., vs. ACIT, CC – 13,  
D-112, Gali No.4, Ganga Vihar, New Delhi.  
New Delhi – 110 094.  
**(PAN : AAKCS7094K)**

**ITA No.4108/Del./2019  
(ASSESSMENT YEAR : 2015-16)**

**ITA No.4109/Del./2019  
(ASSESSMENT YEAR : 2016-17)**

Infolance Software Solutions Pvt. Ltd., vs. ACIT, CC – 13,  
D-112, Gali No.4, Ganga Vihar, New Delhi.  
New Delhi – 110 094.  
**(PAN : AAKCS7094K)**

**(APPELLANT)**

**(RESPONDENT)**

ASSESSEE BY : Ms. Monika, Advocate  
Shri Ajit Jha, Advocate  
REVENUE BY : Ms. Sapna Bhatia, CIT DR

Date of Hearing : 01.03.2023  
Date of Order : 01.03.2023

**ORDER**

**PER BENCH :**

These appeals by the assesseees are directed against the respective orders of the Id. CIT (Appeals).

2. At the outset, Id. Counsel of the assessee submitted that vide application dated 01.03.2023, assessee wishes to withdraw the aforesaid appeals. Id. DR of the Revenue did not have any objection in this regard. Accordingly, the appeals are dismissed as withdrawn.

**Order pronounced in the open court on this 1<sup>st</sup> day of March, 2023 after the conclusion of the hearing.**

**Sd/-  
(ANUBHAV SHARMA)  
JUDICIAL MEMBER**

**sd/-  
(SHAMIM YAHYA)  
ACCOUNTANT MEMBER**

**Dated the 1<sup>st</sup> day of March, 2023**

**TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT (A).
- 5.CIT (ITAT)

**AR, ITAT  
NEW DELHI.**